

, ITEM NO.32 REGISTRAR COURT. 1 SECTION XI
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL
Petition(s) for Special Leave to Appeal (C) No(s). 30473/2014
STATE OF UP AND ANR Petitioner(s)

VERSUS

OM PRAKASH TRIPATHI Respondent(s)
Date : 07/04/2016 This petition was called on for hearing today.
For Petitioner(s)
Ms Harshita Deshwal, Adv.
Mr. M. R. Shamshad, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps to
effect service on the sole respondent within two weeks
time as last opportunity. Notice thereafter be issued.
List again on 25.7.2016.

(PAWAN DEV KOTWAL)
Registrar